

Annexure-5

Name of the corporate debtor: Petrolube India limited ; Date of commencement of liquidation: 23rd
List of operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt/	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending	Whether lien / attachment removed?	% share in total amount of claims admitted				Amount of claim contingent any mutual dues, that may be set off
	Delhisales tax		15.10.2019	280530764	0	Govt Dues	NIL	NA	NIL	280530764	NIL		
	Bahadurgarh Sales Tax		19.10.2019	282550545	257044791	Govt Dues	NIL	NA	25.30	25505754	NIL		
	AC, CGST, Kirti Nagar, Lodhi Rd, ND		22.10.2019	202603	202603	Govt Dues	NIL	NA	0.02	0	NIL		
	AC, CGST, Jat Bhawan, Rohtak		21/30.10.2019	500000	500000	Govt Dues	NIL	NA	0.05	0	NIL		
	CTO, Indore, MP		25.10.2019	242000	186882	Govt Dues	NIL	NA	0.02	55118	NIL		
	CTO, Bhiwara		16.10.2019	26080	26080	Govt Dues	NIL	NA	0.00	0	NIL		
	Jt, Commissioer, Bhubhneswar		23.10.2019	9500	0	Govt Dues	NIL	NA		9500	NIL		
	AC T Tax Ghaziabad		08.11.2019	4348815	4348815	Govt Dues			0.43				

Note for Delhi Trade Tax claim, Refund amount is being pursued at NCLT for An amount of 57.83 lacs plus Rs.30 lacs security deposit

